NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL) PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 21.02.2018 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP No. 118 /241/HDB/2018
NAME OF THE COMPANY	Indian Institute of Insurane Serveyors and Loss Assessors
NAME OF THE PETITIONER(S)	Daljeet Singh Sardar & Others Lalit Gupta Others
NAME OF THE RESPONDENT(S)	Indian Institute of Insurane Serveyors and Loss Assessors
UNDER SECTION	241

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
A. NAGARAJ KUMAR	Advocato	19963033314	MONT
V.J.V. Ramana	Advocate	9849527240	Down Del

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
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Heard Shri A. Nagaraj Kumar and Shri VJV Ramana, Ld. Counsels for the Petitioner.

Post the case on 20.03.2018.

Member (T)

Member (J)